

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 409
IB/185/ND/2021

IN THE MATTER OF:

Veenapani Advisory Pvt Ltd Through ... Applicant
Liquidator

Under Section 59 of IBC

Order delivered on 07.06.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Liquidator : Adv. Srishty Kaul, Adv. Shashank Shekhar
Shukla, Adv. Abhishek Sharma
For the ROC : Adv. Shankari Mishra

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel for the Liquidator as well as Ld. Counsel for the ROC are present. Ld. Counsel for the ROC has submitted that they already filed the report and the same is on board. Ld. Counsel for the ROC is directed to serve a copy of the report on the Counsel for the Liquidator. List the matter on **11.07.2024**.

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)